

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4142  
ANSWERED ON:18.04.2002  
DELIMITATION COMMISSION  
UMMAREDDY VENKATESWARLU

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) the status of the proposal to form the Delimitation Commission;
- (b) whether the Government has completed all due legal formalities;
- (c) if so, the structure of the Delimitation Commission;
- (d) whether there is any proposal to increase the number of Members in the Delimitation Commission; and
- (e) if so, the details thereof and the date of commencement of work by the Delimitation Commission ?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) to (e) The Government proposes to bring forward a legislation for constituting the new Delimitation Commission in pursuance of the Constitution (Eighty-fourth Amendment) Act, 2001, the details of which are being worked out.